

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. C.P.(IB)-571(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Mr. Shashikant Shravan Dhamne
Liquidator For Corporate Person Bnp
Paribas India Consultancy Pvt Ltd

Section: 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-571(MB)/2023: - Adv. Prachi Wazalwar a/w Adv. Yahya
Batatawala appeared for the Petitioner/Applicant. Heard, **Reserved for
Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)